

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3362

ANSWERED ON:13.12.2012

EXPORT OF IMPORTED SUBSIDIZED FERTILIZERS BY TRADERS

Singh Shri Bhola

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the traders are exporting the imported subsidized fertilizers to other countries at huge profits;
- (b) If so, the details thereof;
- (c) whether any probe has been carried out by the Government in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (b): Department of Fertilizers has allowed the export of fertilizers to Nepal and Sri Lanka only. The trader-wise [State Trading Enterprises (STE) i.e. Minerals and Metals Trading Corporation (MMTC), State Trading Corporation (STC) and Indian Potash Limited (IPL)] and country-wise as well as fertilizer-wise details of actual exports for the last three years are at Annexure. Government of India has not paid any subsidy on export of these fertilizers. The export of fertilizer is purely as per the commercial judgment of the exports and profit/loss etc. is not monitored by Government of India.

(c)& (d): In view of above, question does not arise.